

**Subsidy to FACT and GSFC**

31. SHRI MANSUKH L. MANDAVIYA:  
SHRI PARSHOTTAM KHODABHAI RUPALA:  
SHRI BHARATSINH PRABHATSINH PARMAR:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Ammonia Sulphate (Caprolactam Grade) produced by Fertilizer and Chemicals Travancore Ltd. (FACT) and Gujarat State Fertilizers Corporation (GSFC), is a part of Nutrient Based Subsidy Scheme;

(b) if so, how much subsidy has been paid to both these companies from 1 April, 2011 to till date and how much subsidy bill is pending as on date; and

(c) by when Government is going to resolve this subsidy matter as both the units are facing severe cash crunch?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): (a) Yes, Sir.

(b) The details of subsidy paid from 01.04.2011 to till date and subsidy bills pending are as under:

(Amount in crores)

Sl. No.	Name of the Company	Subsidy paid from 01.04.2011 to till date	Subsidy bills pending
1.	FACT	192.94	9.00
2.	GSFC	120.93	200.00

(c) Subsidy would be paid as and when funds are available subject to fulfilment of all conditions of NBS Scheme and other pending issues, if any.

**Mechanism for fixing drugs price**

32. SHRI P. RAJEEVE: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government has any plans to introduce new mechanism for fixing the price of drugs;